

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :26/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/15436/2025 BLAPL/6592/2025	REENA @ SASMITA SETHI VS STATE OF ODISHA	AKSHYA KUMAR SAHOO VS	MAHAKALPARA /156 /2022 DIST.&SESSIONS JUDGE,KENDRAPARA ST/0000126/2023
2	D-BLAPL/18737/2025 BLAPL/6593/2025	MAGUNI NAIK VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	ANGUL TOWN /147 /2025 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug GR/0000304/2025
3	D-BLAPL/18741/2025 BLAPL/6594/2025	BASANTA HARIJAN VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	KORAPUT TOWN /107 /2025 S.D.J.M.,KORAPUT(Koraput) GR/0000385/2025
4	D-BLAPL/18742/2025 BLAPL/6595/2025	SANTOSHI PATRA VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	JHARSUGUDA GRPS /51 /2025 SPECIAL JUDGE,JHARSUGUDA(Jharsugu Spl/0000021/2025
5	D-BLAPL/18593/2025 BLAPL/6596/2025	JOGIN BARIHA @ JOGINDRA BARIHA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	LATHOR /79 /2018 A.D.J.,PATNAGARH(Balangir) SC/0000002/2019
6	D-BLAPL/18743/2025 BLAPL/6597/2025	MANOJ KUMAR BEHERA VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	TIKABALI /80 /2025 SPECIAL JUDGE,BALLIGUDA(Kandham Spl/0000097/2025
7	D-BLAPL/18882/2025 BLAPL/6598/2025	BABULI MANDUI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 SPECIAL JUDGE,BAUDH(Baudh ) 2(A)CC/0000024/2025
8	D-BLAPL/18789/2025 BLAPL/6599/2025	CHANDU @ CHANDAN MALLICK VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	PIPLI /80 /2025 J.M.F.C.,PIPLI(Puri) GR/0000124/2025
9	D-BLAPL/18883/2025 BLAPL/6600/2025	BHAGABAN BHUYAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ASKA /840 /2024 A.D.J.,ASKA(Ganjam) ST/0000076/2025
10	D-BLAPL/18791/2025 BLAPL/6601/2025	SOMANATH MALLIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	NIKIRAI /155 /2025 SPECIAL JUDGE (POCSO), KENDRAPARA Spl/0000030/2025
11	D-BLAPL/18902/2025 BLAPL/6602/2025	JITENDRA SAHOO VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	/ / S.D.J.M. CIVIL JUDGE (JD),NAYAGARH 2(A)CC/0000145/2025

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12	D-BLAPL/18792/2025 BLAPL/6603/2025	BIKASH DAS VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KISSANNAGAR PS /10 /2025 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0000083/2025
13	D-BLAPL/18918/2025 BLAPL/6604/2025	SK.RAJU VS STATE OF ODISHA	SK. ZAFARULLA VS	TELKOI /50 /2025 J.M.F.C.,TELKOI(Kendujhar) GR/0000047/2025
14	D-BLAPL/18860/2025 BLAPL/6605/2025	RUPESH SAHU VS STATE OF ODISHA	BHAGYALAXMI MISHRA VS	JONK /214 /2024 A.D.J.,NAWAPARA(Nuapada ) ST/0000034/2025
15	D-BLAPL/18919/2025 BLAPL/6606/2025	SUDEEPTA GHOSH VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KODALA /317 /2025 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0001140/2025
16	D-BLAPL/17807/2025 BLAPL/6607/2025	NACHIKA PUYU VS STATE OF ODISHA	MANOJ PANIGRAHI VS	NARAYANPATNA /36 /2009 J.M.F.C.,LAXMIPUR(Koraput) GR/0000085/2009
17	D-BLAPL/18920/2025 BLAPL/6608/2025	SK. RAJU VS STATE OF ODISHA	SK. ZAFARULLA VS	TELKOI /49 /2025 J.M.F.C.,TELKOI(Kendujhar) GR/0000046/2025
18	D-BLAPL/18051/2025 BLAPL/6609/2025	LAJARA KUMAR NAYAK VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	K.NUAGOAN /171 /2024 SPECIAL JUDGE (POCSO), PHULBANI(K Spl/0000027/2025
19	D-BLAPL/18111/2025 BLAPL/6610/2025	RATNA GOCHHAYAT VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	// S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug 2(A)CC/0000332/2025
20	D-BLAPL/18945/2025 BLAPL/6611/2025	RASIKLAL @ BHUNDULU MAHAKUD VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	KEONJHAR SADAR /208 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(K GR/0000724/2025
21	D-BLAPL/18981/2025 BLAPL/6612/2025	BANKA @ TRILOCHAN SWAIN VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	KHUNTUNI /81 /2025 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C CT/0000256/2025
22	D-BLAPL/18236/2025 BLAPL/6613/2025	DEEPAK @ DIPAK BEHERA VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	NAYAPALLI P.S. /640 /2024 AD-HOC A.D.J.(FTSC-II),BHUBANESWA TR/0000575/2024
23	D-BLAPL/18368/2025	MANU @ MANJIT SINGH	BHABANI SHANKAR DASPARIDA	JHARSUGUDA SADAR /215 /2025

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/6614/2025	VS STATE OF ODISHA	VS	S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSA CT/0001102/2025
24	D-BLAPL/18985/2025 BLAPL/6615/2025	CHHOTA KALIA @ TAYAB KHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BARAMBA /87 /2025 J.M.F.C.,BARAMBA(Cuttack) GR/0000134/2025
25	D-BLAPL/18946/2025 BLAPL/6616/2025	DHANPATI GONDA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	JEYPORE SADAR /100 /2025 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0000409/2025
26	D-BLAPL/18475/2025 BLAPL/6617/2025	NRUSINGHA CHARAN BEHERA VS STATE OF ODISHA	PRATAP KESHARI DEO VS	PATTAMUNDAI RURAL PS /136 /2025 SPECIAL JUDGE (POCSO), KENDRAPAR Spl/0000025/2025
27	D-BLAPL/18588/2025 BLAPL/6618/2025	RUNA PARIDA @ PUSTI @ NAMITA PUSTI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BHOGRAI /255 /2023 J.M.F.C.,BHOGRAI(Baleshwar) CT/0000399/2023
28	D-BLAPL/18594/2025 BLAPL/6619/2025	PRASANTA KUMAR SAHOO VS STATE OF ODISHA	SATYA RANJAN MULIA VS	JAGATPUR /386 /2025 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0000879/2025
29	D-BLAPL/18600/2025 BLAPL/6620/2025	GOURA MOHAN SAHA CHOWDHURY @ CHANDAN VS STATE OF ODISHA	SIDHARTHA DAS VS	BARBIL /39 /2025 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Ken GR/0000100/2025
30	D-BLAPL/18936/2025 BLAPL/6621/2025	ASHOK HARPAL VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	TITILAGARH /230 /2024 SPECIAL JUDGE, TITILAGARH(Balangir) Spl/0000033/2024
31	D-BLAPL/18606/2025 BLAPL/6622/2025	R. JOTHIRAJE VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KORAPUT GRPS /16 /2025 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000071/2025
32	D-BLAPL/18624/2025 BLAPL/6623/2025	SANGRAM DAS @ SAMIR NAYAK VS STATE OF ODISHA	JASPREET KAUR VS	NARASINGHPUR /29 /2021 J.M.F.C.,NARASINGHPUR(Cuttack) CT/0000042/2021
33	D-BLAPL/18934/2025 BLAPL/6624/2025	KANHA SETHI VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	BERHAMPUR SADAR /296 /2024 J.M.F.C.(R),BERHAMPUR(Ganjam) GR/0001170/2024
34	D-BLAPL/18734/2025 BLAPL/6625/2025	MUHAMED MUHSIM VS	SMRUTI RANJAN ROUT VS	CYBER CRIME AND ECO. OFFENCE, CU A.D.J.,ANGUL(Anugul )

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35	D-BLAPL/17120/2025 BLAPL/6626/2025	STATE OF ODISHA T.KALIIPAN @ T.KALIYAPPAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	CT/0000361/2025 NAYAPALLI P.S. /174 /2025 J.M.F.C.(III),BHUBANESWAR(Khordha ) CT/0000403/2025
36	D-BLAPL/17629/2025 BLAPL/6627/2025	MUNA @ SANJIB KUMAR SETHI VS STATE OF ODISHA	BISWARANJAN DALAI VS	KHANDAGIRI P.S. /546 /2024 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANE TR/0000453/2024
37	D-BLAPL/18933/2025 BLAPL/6628/2025	AMIT GOUDA VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	BERHAMPUR SADAR /296 /2024 J.M.F.C.(R),BERHAMPUR(Ganjam) GR/0001170/2024
38	D-BLAPL/17816/2025 BLAPL/6629/2025	RANJAN @ MANARANJAN MIRDHA VS STATE OF ODISHA	RAJKISHOR MISHRA VS	DUNGURIPALI /261 /2022 A.D.J.,SONEPUR(Sonepur ) SC/0000040/2023
39	D-BLAPL/18534/2025 BLAPL/6630/2025	JUDHISTI JAGAT @ JUGESTI @ BIKASH VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	KOMNA PS /100 /2025 SPECIAL JUDGE,NAWAPARA(Nuapada ) SA/0000009/2025
40	D-BLAPL/18893/2025 BLAPL/6631/2025	PRADEEP KUMAR SAHOO @ PRADEEP SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ATHGARH /73 /2025 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C CT/0000186/2025
41	D-BLAPL/18590/2025 BLAPL/6632/2025	BIRAJ DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 SPECIAL JUDGE,BALLIGUDA(Kandhama 2(A)CC/0000024/2025
42	D-BLAPL/18744/2025 BLAPL/6633/2025	RUPADHAR @ RUPDHARA SINGH @ RAJU VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	JHARSUGUDA SADAR /204 /2022 A.D.J.,JHARSUGUDA(Jharsuguda ) CT/0000014/2023
43	D-BLAPL/18745/2025 BLAPL/6634/2025	AMARJIT RAM VS UNION OF INDIA	ACHYUTANANDA PATTANAIAK VS	NCB BHUBANESWAR /4 /2021 SPECIAL JUDGE (NDPS),KHURDA(Khor TR/0000112/2021
44	D-BLAPL/18754/2025 BLAPL/6635/2025	BIKASH MAJHI @ BIKASH KUMAR MAJHI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	/ / SPECIAL JUDGE,DEOGARH(Debagarh ) Spl/0000008/2025
45	D-BLAPL/18959/2025 BLAPL/6636/2025	TIKAN @ TIRTHABASI NANDA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	ANGUL TOWN /149 /2023 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug GR/0000408/2023

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
46	D-BLAPL/18993/2025 BLAPL/6637/2025	BIJAY RAJBHAR VS STATE OF ODISHA	SITIKANT MISHRA VS	//0 SPECIAL JUDGE,SONEPUR(Sonepur ) SPL. 2(a)C.C./0000005/2025
47	D-BLAPL/18897/2025 BLAPL/6638/2025	GOPINATH KARNA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KANTAMAL /120 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000124/2025
48	D-BLAPL/18994/2025 BLAPL/6639/2025	CHANDAN KUMAR GOND VS STATE OF ODISHA	SITIKANT MISHRA VS	//0 SPECIAL JUDGE,SONEPUR(Sonepur ) SPL. 2(a)C.C./0000005/2025
49	D-BLAPL/18962/2025 BLAPL/6640/2025	TIRTHA NAIK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	SHERAGADA /433 /2024 A.D.J.,ASKA(Ganjam) ST/0000009/2025
50	D-BLAPL/18968/2025 BLAPL/6641/2025	ANTARAM MAJHI VS STATE OF ODISHA	DURGADATTA MOHAPATRA VS	//0 J.M.F.C,KOMNA(Nuapada ) 2(B)CC/0000002/2025
51	D-BLAPL/19019/2025 BLAPL/6642/2025	ABHAYA BEHERA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BHAWANIPATNA TOWN /206 /2024 DISTRICT & SESSIONS JUDGE, BHAWANIPATNA CT/0000109/2024
52	D-BLAPL/18975/2025 BLAPL/6643/2025	FARHA PARBIN VS STATE OF ODISHA	ARIJEET MISHRA VS	BARBIL /39 /2025 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Kendrapada) GR/0000100/2025
53	D-BLAPL/19050/2025 BLAPL/6644/2025	URDHAB GOLARI VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	PADWA /25 /2025 S.D.J.M.,KORAPUT(Koraput) GR/0000137/2025
54	D-BLAPL/19046/2025 BLAPL/6645/2025	SUSANT NAYAK @ SUSHANTA NAYAK VS STATE OF ODISHA	AMITAV TRIPATHY VS	//0 ADDL.SESSIONS JUDGE CUM SPL JUDGE TR/0000009/2025
55	D-BLAPL/18852/2025 BLAPL/6646/2025	LAKI MAJHI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	TUMUDIBANDHA /82 /2018 A.D.J.,BALLIGUDA(Kandhamal) ST/0000053/2019
56	D-BLAPL/19047/2025 BLAPL/6647/2025	AKASH PRADHAN @ DAHI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JHARSUGUDA /199 /2025 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA CT/0001090/2025
57	D-BLAPL/19055/2025	KRISHNA NAIK	JYOTIRMAYA SAHOO	ASKA /314 /2023

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/6648/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE(POCSO), BERHAMPUR Spl/0000088/2023
58	D-BLAPL/18841/2025 BLAPL/6649/2025	P. PURUSOTTAM PATRA VS STATE OF ODISHA	BISWAJIT MOHANTY VS	RAMBHA (KHALLIKOTE) /434 /2025 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0001214/2025
59	D-BLAPL/18798/2025 BLAPL/6650/2025	DAMBO SAHU @ DAMBA SAHU VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	PADMAPUR /60 /2025 J.M.F.C.,PADAMPUR(Rayagada ) GR/0000065/2025
60	D-BLAPL/18878/2025 BLAPL/6651/2025	BIJAYA PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KODALA /370 /2025 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0001298/2025
61	D-BLAPL/18799/2025 BLAPL/6652/2025	RABI JANI VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE SADAR /103 /2025 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0000412/2025
62	D-BLAPL/18793/2025 BLAPL/6653/2025	BIKASH DAS VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KISSANNAGAR PS /28 /2025 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0000154/2025
63	D-BLAPL/18891/2025 BLAPL/6654/2025	KIRTI KU. TRIPATHY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	SAHID NAGAR P.S. /326 /2021 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANE TR/0000014/2022
64	D-BLAPL/18794/2025 BLAPL/6655/2025	RANJAN KUMAR SAHU VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	PADMAPUR /60 /2025 J.M.F.C.,PADAMPUR(Rayagada ) GR/0000065/2025
65	D-BLAPL/12477/2025 BLAPL/6656/2025	SAMBARU NAYAK VS STATE OF ODISHA	TARINI PANIGRAHI VS	JEYPORE SADAR /119 /2024 A.D.J.,JEYPORE(Koraput) CT/0000076/2024
66	D-BLAPL/18801/2025 BLAPL/6657/2025	ASHIM NAIK @ RAJ NAIK VS STATE OF ODISHA	SURESH KUMAR JENA VS	TIKIRI /126 /2024 J.M.F.C.,KASHIPUR(Rayagada ) GR/0000415/2024
67	D-BLAPL/18911/2025 BLAPL/6658/2025	ANIMA PRAMANICK VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	/ /0 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000268/2025
68	D-BLAPL/17231/2025 BLAPL/6659/2025	SHAHID VS	AJIT KUMAR RAUT VS	BELPAHAR /29 /2025 J.M.F.C.,JHARSUGUDA(Jharsuguda )

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69	D-BLAPL/17818/2025 BLAPL/6660/2025	STATE OF ODISHA SIPUN NAIK VS	LOKANATH NAIK VS	CT/0000148/2025 / /0 SPECIAL JUDGE, CUTTACK(Cuttack)
70	D-BLAPL/18290/2025 BLAPL/6661/2025	STATE OF ODISHA ASIFUL MONDAL VS	BIRENDRA KUMAR PARDHI VS	2(A)CC/0000051/2025 JASHIPUR /39 /2024 A.D.J.,KARANJIA(Mayurbhanj)
71	D-BLAPL/19052/2025 BLAPL/6662/2025	STATE OF ODISHA SANTUNU MAJHI VS	TARA PRASAD MOHAPATRA VS	Spl/0000001/2024 / /0 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH
72	D-BLAPL/18817/2025 BLAPL/6663/2025	STATE OF ODISHA JUJESTI @ JUDHISTIRA MAJHI VS	DEVASHIS PANDA VS	2(B)CC/0000003/2025 KANTABANJI /377 /2023 SPECIAL JUDGE (POCSO), BALANGIR(Balangir)
73	D-BLAPL/18552/2025 BLAPL/6664/2025	STATE OF ODISHA GURU PRASAD KARNA VS	AMITAV TRIPATHY VS	Spl/0000098/2023 MANAMUNDA /184 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE
74	D-BLAPL/18553/2025 BLAPL/6665/2025	STATE OF ODISHA RAHUL BELWANSHI VS	AMITAV TRIPATHY VS	Spl/0000129/2025 MANAMUNDA /184 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE
75	D-BLAPL/18554/2025 BLAPL/6666/2025	STATE OF ODISHA HEMRAJ KUSHWAHA VS	AMITAV TRIPATHY VS	Spl/0000129/2025 MANAMUNDA /184 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE
76	D-BLAPL/19064/2025 BLAPL/6667/2025	STATE OF ODISHA BASANTA MALLIK @ BASANTA MALIK @ PAPI @ BAPI VS	SATYABRATA SENAPATI VS	Spl/0000129/2025 REMUNA /24 /2025 J.M.F.C. BALASORE(RURAL)(Baleshwar)
77	D-BLAPL/18865/2025 BLAPL/6668/2025	STATE OF ODISHA ASHISH GUPTA @ ASHSISH VS	ANITA SAHOO VS	CT/0000108/2025 G.R.P.S. (TITLAGARH) /59 /2025 SPECIAL JUDGE, TITLAGARH(Balangir)
78	D-BLAPL/18561/2025 BLAPL/6669/2025	STATE OF ODISHA SK. MUSTAQUIN VS	PRASANTA KUMAR SAHOO VS	Spl/0000030/2025 CYBER CRIME AND ECONOMIC OFFENSES
79	D-BLAPL/19072/2025 BLAPL/6670/2025	STATE OF ODISHA MEENAKA SURYA KUMAR @ M. SURYAKUMAR VS	HIMANSHU BHUSAN DASH VS	GR/0001174/2024 SESHKHAL /15 /2024 A.D.J.,RAYAGADA(Rayagada )
		STATE OF ODISHA		CT/0000054/2024

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80	D-BLAPL/18711/2025 BLAPL/6671/2025	SHEIKH ALLUDDIN @ HALAL VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	POTTANGI /48 /2025 S.D.J.M.,KORAPUT(Koraput) GR/0000358/2025
81	D-BLAPL/18869/2025 BLAPL/6672/2025	PRASANTA BIBHAR VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	GHANTAPADA /37 /2024 A.D.J.,BOUDH(Baudh ) Spl/0000001/2024
82	D-BLAPL/18795/2025 BLAPL/6673/2025	DAMBA KADRAKA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	RAMANAGUDA /51 /2025 S.D.J.M. CIVIL JUDGE (JD),GUNUPUR(R) GR/0000199/2025
83	D-BLAPL/19073/2025 BLAPL/6674/2025	MEENAKA SURYA KUMAR @ M. SURYAKUMAR VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	SESHKHAL /104 /2023 A.D.J.,RAYAGADA(Rayagada ) CT/0000049/2024
84	D-BLAPL/19028/2025 BLAPL/6675/2025	ASHOK KUMAR BEHERA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BEGUNIAPADA /317 /2025 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0001323/2025
85	D-BLAPL/19034/2025 BLAPL/6676/2025	NIHAL LAMA @ NIHALU VS STATE OF ODISHA	JITENDRA KUMAR BEHERA VS	BURLA /475 /2022 DISTRICT & SESSIONS JUDGE,SAMBAL ST/0000028/2023
86	D-CMAPL/17944/2025 CMAPL/184/2025	RABINDRA NARAYAN THAKUR VS STATE OF ODISHA	JASPREET KAUR VS	// () //
87	D-CMAPL/17946/2025 CMAPL/185/2025	PARMOD KUMAR LAHARIA VS STATE OF ODISHA	JASPREET KAUR VS	// () //
88	D-CMAPL/17953/2025 CMAPL/186/2025	RABI SHANKAR HOTA VS STATE OF ODISHA	JASPREET KAOR VS	// () //
89	D-CMAPL/17963/2025 CMAPL/187/2025	SANGRAM KESHARI MISHRA VS STATE OF ODISHA	JASPEET KAUR VS	// () //
90	D-CMAPL/17957/2025 CMAPL/188/2025	JIBARDHAN SETH VS STATE OF ODISHA	JASPREET KAOR VS	// () //
91	D-CMAPL/17985/2025	RAM KUMAR SAHU	JASPREET KAUR	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CMAPL/189/2025	VS STATE OF ODISHA	VS	() //
92	D-CMAPL/17989/2025 CMAPL/190/2025	ASHOK KUMAR PUROHIT VS STATE OF ODISHA	JASPREET KAUR VS	// () //
93	D-CMP/22255/2025 CMP/926/2025	SUSANTA JENA VS PRAVAKAR NAYAK	DWARIKA PRASAD MOHANTY VS	// 2ND ADDL.CIVIL JUDGE(S.D.),BALASO CS/0000464/2010
94	D-CMP/22438/2025 CMP/927/2025	PRASANTA KUMAR DEY VS KARTIKA SETHI	MANOJ KUMAR PATI VS	// DISTRICT & SESSIONS JUDGE,BALASO Fao/0000101/2023
95	D-CMP/23226/2025 CMP/928/2025	NARENDRA BISWAL VS THE FALCON MARINE EXPORT LTD., KHURDA	DWARIKA PRASAD MOHANTY VS	// CIVIL JUDGE (SD),BALASORE(Baleshwa IA/0000057/2025
96	D-CMP/24405/2025 CMP/929/2025	BIJAYA KUMAR MAHAPATRO VS RAMAKRUSHNA@RAMAHARI PANIGRAHI	SUBHRANSU BHUSAN MOHANTY VS	// CIVIL JUDGE (SD),ASKA(Ganjam) CS/0000069/2014
97	D-CMP/23062/2025 CMP/930/2025	BENUDHAR BARAL VS RANGA DEI	DWARIKA PRASAD MOHANTY VS	// CIVIL JUDGE (SD),NIMAPARA(Puri) CS/0000051/2011
98	D-CMP/22672/2025 CMP/931/2025	DILLIP KUMAR BARIK VS RAJANI MOHANTY	ACHYUTANANDA PATTANAIK VS	// CIVIL JUDGE (JD),DHAMNAGAR(Bhadra EC/0000009/2002
99	D-CMP/25557/2025 CMP/932/2025	SANTOSH KUMAR BEHERA VS RAJESWARI BEHERA	PRASANTA KUMAR NANDA VS	// CIVIL JUDGE (SD),CHATRAPUR(Ganjam) F.D.C.S./0000061/2008
100	D-CONTC/21050/2025 CONTC/2724/2025	BAILOCHAN DAS VS AJAY KUMAR MOHANTY,TAHASDILDAR,RAJNAGAR,KENDRAPARA	ADV. VS	// () //
101	D-CONTC/22102/2025 CONTC/2725/2025	SRUTI PRANGYA SWAIN VS BHUPENDRA SINGH POONIA,COMMNR. CUM SECY., EMPLOYMENT AND TECHNICAL EDU. AND TRAINING DEPT., ODISHA	ADV. VS	// () //
102	D-CONTC/21782/2025 CONTC/2726/2025	B.TEJOVATI VS	ADV. VS	// ()

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103	D-CONTC/23788/2025 CONTC/2727/2025	PRITIPARNA MISHRA,TAHASILDAR,JATNI,KHURDA DR.PURUSOTTAM MISHRA VS ARVIND AGRAWAL,IAS	ADV. VS	// // 0 //
104	D-CONTC/23790/2025 CONTC/2728/2025	GOPAL MISHRA VS ARVIND AGRAWAL,IAS	ADV. VS	// 0 //
105	D-CONTC/23792/2025 CONTC/2729/2025	SOUMITRI PADHAN VS ARVIND AGRAWAL,IAS	ADV. VS	// 0 //
106	D-CONTC/23794/2025 CONTC/2730/2025	NAMITA RATH VS ARVIND AGRAWAL,IAS	ADV. VS	// 0 //
107	D-CONTC/23853/2025 CONTC/2731/2025	DR.SURESH KUMAR PANDA VS ARVIND AGRAWAL,IAS	ADV. VS	// 0 //
108	D-CONTC/24755/2025 CONTC/2732/2025	SHARADA PRASANNA ROUT VS SATYABRATA SAHU,IAS	ADV. VS	// 0 //
109	D-CONTC/24905/2025 CONTC/2733/2025	B.KALABATI PATRA VS CHINMAYEE BISWAL,OAS	ADV. VS	// 0 //
110	D-CONTC/24928/2025 CONTC/2734/2025	SUJATA PANDA VS ASHOK KUMAR MOHANTY,CONTROLLER OF ACCOUNTS, ODISHA	ADV. VS	// 0 //
111	D-CONTC/25205/2025 CONTC/2735/2025	BABAJI CHARANA SWAIN VS SMRUTI RANJAN PRADHAN,COLLECTOR,KENDRAPARA	ADV. VS	// 0 //
112	D-CONTC/25224/2025 CONTC/2736/2025	BISHNU PRASAD NAIK VS DR.KISHORE KUMAR PRUSTY, C.D.M AND P.H.O, KALAHANDI	ADV. VS	// 0 //
113	D-CONTC/22248/2025 CONTC/2737/2025	BAIKUNTHA PATRA VS PABITRA MALLICK,ORS (J.B)	MAHESWAR MOHANTY VS	// 0 //

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114	D-CONTC/22342/2025 CONTC/2738/2025	ARTATRANA JENA VS DEO RANJAN KUMAR SINGH,COMMNR. CUM SECY., REVENUE AND D.M DEPT.	ABHIRAM SWAIN VS	// 0 //
115	D-CONTC/22384/2025 CONTC/2739/2025	MISHRA BHOINA VS SUBRAT KUMAR PANDA,IAS	ADV. VS	// 0 //
116	D-CONTC/22500/2025 CONTC/2740/2025	NRUSINGHA CHARAN BEHERA VS NIRANJAN BEHERA, D.E.O, JAGATSINGHPUR	SAROJA KANTA SAMAL VS	// 0 //
117	D-CONTC/22573/2025 CONTC/2741/2025	SWADHIN KUMAR KARMI VS SUBRAT KUMAR PANDA, IAS	ADV. VS	// 0 //
118	D-CONTC/22578/2025 CONTC/2742/2025	GITANJALI PUROHIT VS SUBRAT KUMAR PANDA, IAS	ADV. VS	// 0 //
119	D-CONTC/23059/2025 CONTC/2743/2025	TILOTAMA MOHANTY VS SONAMIKA RAY, DIST. EDUCATION OFFICER,KHURDA	ADV VS	// 0 //
120	D-CONTC/23545/2025 CONTC/2744/2025	SNIGDHA MOHANTY VS SASWATA MISHRA, I.A.S	ADV. VS	// 0 //
121	D-CONTC/23936/2025 CONTC/2745/2025	AJAYA KUMAR DAS VS KHIROD KUMAR BEHERA, OAS	ADV VS	// 0 //
122	D-CONTC/25062/2025 CONTC/2746/2025	BIDULATA HUIKA VS SHUBHA SARMA, IAS	ADV VS	// 0 //
123	D-CONTC/25068/2025 CONTC/2747/2025	DR.SASMITA KUMARI PADHY VS PROF. DIPAK KUMAR SAHOO, VICE CHANCELLOR, VSSUT, BURLA,SAMBALPUR	ADV VS	// 0 //
124	D-CONTC/24740/2025 CONTC/2748/2025	GUPTESWAR GAMANGO VS YOGESH BAHADUR KHURANIA,IPS	ADV. VS	// 0 //
125	D-CONTC/24748/2025	BASANTA KUMAR NAIK	ADV.	//

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	CONTC/2749/2025	VS	VS	()
126	D-CONTC/25058/2025	SARATA KUMAR BEHERA,SECY. I/C, COMMITTEE OF MGMT. OF BAUNSAGARH SERVICE CO OPERATIVE SOCIETY LTD.	JAJATI KESHARI KHUNTIA	//
	CONTC/2750/2025	RATNAKAR SWAIN	VS	()
127	D-CONTC/25349/2025	GIRISH SN,P.SECY,P.R AND D.W DEPT., ODISHA	ADV.	//
	CONTC/2751/2025	MD. AMUNUL ISLAM	VS	()
128	D-CONTC/21101/2025	SATYABRATA SAHU,IAS	SANTOSH KUMAR SWAIN	//
	CONTC/2752/2025	ASUTOSH ACHARYA	VS	()
129	D-CONTC/21734/2025	BISWANATH TAREI,DISTRICT EDUCATION OFFICER,KHURDHA	SOUMYAJYOTI BISWAL	//
	CONTC/2753/2025	PRADEEP KUMAR SWAIN	VS	()
130	D-CONTC/25473/2025	ASHOK KUMAR DHAL, GENERAL MANAGER, M.C.L, ANGUL	ADV	//
	CONTC/2754/2025	DR.BAIRAGI CHARAN PANDA	VS	()
131	D-CONTC/25474/2025	ARAVIND AGARWAL,IAS	ADV	//
	CONTC/2755/2025	SHRADHAKAR MOHANTY	VS	()
132	D-CONTC/22355/2025	ANAM CHARAN PATRA, OAS(SS)	ADV.	//
	CONTC/2756/2025	PRAMOD KUMAR ROUT	VS	()
133	D-CONTC/22358/2025	DR.CHANDRA SEKHAR PADHI, ENGNR. IN CHIEF, W.R DEPT.	ADV.	//
	CONTC/2757/2025	PRAFULLA KUMAR NAYAK	VS	()
134	D-CRLA/14904/2025	DR.CHANDRA SEKHAR PADHI, ENGNR. IN CHIEF, W.R DEPT., ODISHA	PRAMOD CHANDRA SEJPADA	PHULBANI TOWN /166 /2020
	CRLA/716/2025	SURATHA BEHERA	VS	SPECIAL JUDGE (POCSO), PHULBANI(K
135	D-CRLA/16920/2025	STATE OF ODISHA	MANOJ KUMAR PATI	Spl/0000045/2020
	CRLA/717/2025	ANANDA SARAF	VS	AGALPUR /77 /2025
136	D-CRLA/17394/2025	STATE OF ODISHA	BIJAY KUMAR BEHERA	SPECIAL JUDGE,BALANGIR(Balangir)
	CRLA/718/2025	BAPI@GYANARAJAN SAMANTARAY	VS	Spl/0000012/2025
		VS		BEGUNIA P.S. /136 /2025
				1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K

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137	D-CRLA/17631/2025 CRLA/719/2025	STATE OF ODISHA RATIKANTA LAHAR VS STATE OF ODISHA	DEEPAK KU SAHOO VS	TR/0000047/2025 KEONJHAR SADAR /76 /2025 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendu Spl/0000023/2025
138	D-CRLA/14296/2025 CRLA/720/2025	ENFORCEMENT DIRECTORATE, BBSR VS M/S. KAMAT HOTELS(INDIA) PVT. LTD., MUMBAI	SURYANSHI SRIVASTAVA VS	ED, BHUBANESWAR /3 /2019 ) //
139	D-CRLA/17327/2025 CRLA/721/2025	LAXMAN HARIJAN@PETA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KOTPAD /8 /2021 DISTRICT & SESIONS JUDGE,JEYPORE( CT/0000021/2021
140	D-CRLA/17748/2025 CRLA/722/2025	ALOK BISWAL VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	BANAPUR P.S. /311 /2014 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K ST/0000059/2015
141	D-CRLA/18037/2025 CRLA/723/2025	MANMATH MALIK VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	NAIKANI-DIHI /124 /2018 A.D.J.,BHADRAK(Bhadrak ) ST/0000085/2019
142	D-CRLA/18043/2025 CRLA/724/2025	ANIL KUMAR MISHRA VS STATE OF ODISHA	BINI MISHRA VS	KUMBHARAPARA /203 /2018 AD-HOC A.D.J.,(FTSC),PURI(Puri) TR/0000105/2023
143	D-CRLA/18105/2025 CRLA/725/2025	DIBYA LOCHAN SINGH VS STATE OF ODISHA	BADRINARAYAN PANDA VS	/ /0 A.D.J. CUM SPECIAL JUDGE,BERHAMPI 2(A)CC/0000024/2024
144	D-CRLA/16570/2025 CRLA/726/2025	JHULU DAS VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	BARIPADA SADAR /30 /2017 AD HOC ADDL.DIST. JUDGE (FTSC), BA Spl/0000038/2017
145	D-CRLA/17821/2025 CRLA/727/2025	KATI@SUKUL BESHRA VS STATE OF ODISHA	DIPAK RANJAN MISHRA VS	RASGOBINDPUR /69 /2018 AD HOC ADDL.DIST. JUDGE (FTSC), BA ST/0000046/2019
146	D-CRLA/17826/2025 CRLA/728/2025	BHALU@NARAN SOREN VS STATE OF ODISHA	DIPAK RANJAN MISHRA VS	BISOI /43 /2017 AD HOC ADDL.DIST. JUDGE (FTSC), BA Spl/0000072/2017
147	D-CRLMA/18573/2025 CRLMA/87/2025	SK.NIMAJI ALLI VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	SINGLA /108 /2025 J.M.F.C.,BASTA(Baleshwar) CT/0000354/2025

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-CRLMC/12926/2025 CRLMC/2294/2025	BIKRAM ROUL @ BIKU VS STATE OF ODISHA	ANUGRAHA SAMANTARAY VS	JAGATSINGPUR /78 /2019 S.D.J.M.,JAGATSINGHPUR(Jagatsinghapur) GR/0000234/2019
149	D-CRLMC/14987/2025 CRLMC/2295/2025	PUTUNURU TARESH ACHARI VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	NAYAGARH /62 /2024 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH CMC/0000082/2024
150	D-CRLMC/17275/2025 CRLMC/2296/2025	SURU HARIJAN VS STATE OF ODISHA	SULOCHANA PATRO VS	JHARIGAM /79 /2014 SPECIAL JUDGE(POCSO), NABARANGPUR TR/0000014/2020
151	D-CRLMC/17986/2025 CRLMC/2297/2025	NILAM @ NEELAM KUMAR SWAIN VS PRAFULLA KUMAR SAHOO	SUDEEP KUMAR SARANGI VS	BADAGODA P.S. /143 /2017 J.M.F.C.(IV),BHUBANESWAR(Khordha ) CT/0002275/2017
152	D-CRLMC/18816/2025 CRLMC/2298/2025	TAPAN KUMAR ACHARYA VS STATE OF ODISHA	SIBARANJAN POLAI VS	KHALLIKOTE /461 /2025 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALIKOTE GR/0001230/2025
153	D-CRLMC/18223/2025 CRLMC/2299/2025	KUNJA BIHARI DAS VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	MARSHAGHAI /187 /2021 AD-HOC A.D.J. (FTSC),KENDRAPARA(Kendrapara) ST/0000132/2021
154	D-CRLMC/18424/2025 CRLMC/2300/2025	KALU @ KALANDI BHOLA VS STATE OF ODISHA	DEVASHIS PANDA VS	// S.D.M.,PURI(Puri) MIS.CASE/0000160/2025
155	D-CRLMC/18543/2025 CRLMC/2301/2025	RAKESH KUMAR MALLICK VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	MAHANGA /369 /2022 A.D.J.,SALIPUR(Cuttack) ST/0000024/2023
156	D-CRLMC/18631/2025 CRLMC/2302/2025	BAPINA @ DEBASISH ROUT VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	MARSHAGHAI /130 /2025 S.D.J.M.,KENDRAPARA(Kendrapara ) GR/0000847/2025
157	D-CRLMC/18648/2025 CRLMC/2303/2025	MOHAMMED BASIR @ K.BASIR @ MD.BASIR @ S.K.BASIR VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	KANJIPANI /26 /2025 J.M.F.C.,KEONJHAR(Kendujhar) GR/0000261/2025
158	D-CRLMC/17809/2025 CRLMC/2304/2025	SUBASH CHANDRA SAHOO VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	BEGUNIA P.S. /117 /2025 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(Kendrapara) TR/0000033/2025
159	D-CRLMC/18214/2025	ATALA PARIDA@ATAL BIHARI PARIDA	ACHYUTANANDA PATTANAİK	INDUSTRIAL ESTATE PS /158 /2024

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/2305/2025	VS STATE OF ODISHA	VS	S.D.J.M.,KHURDA(Khordha ) GR/0000587/2024
160	D-CRLMC/18293/2025 CRLMC/2306/2025	PRAKASH TRIPATHY VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	TUREIKELA /79 /2007 A.D.J.,KANTABANJI(Balangir) SC/0000045/2022
161	D-CRLMC/18950/2025 CRLMC/2307/2025	ANUP KUMAR BHOI@ANUPA BHOI VS STATE OF ODISHA	PRAHALLAD SAHU VS	TIKABALI /11 /2017 SPECIAL JUDGE,BALLIGUDA(Kandhamar) Spl/0000027/2019
162	D-CRLMC/14496/2025 CRLMC/2308/2025	CHHUTI MAJHI @ SHOBHAGINI MAJHI VS STATE OF ODISHA	BASUDEV BARIK VS	TUSRA /181 /2008 J.M.F.C.,TUSURA(Balangir) GR/0000716/2008
163	D-CRLMP/18752/2025 CRLMP/758/2025	BIJAYALAXMI PATTNAIK VS STATE OF ODISHA	SOBHAGYA KUMAR RATH VS	// ( //
164	D-CRLMP/18032/2025 CRLMP/759/2025	RATNA MANJARI SAHOO VS STATE OF ODISHA	RAKESH KUMAR ROUTRAY VS	//0 ( //
165	D-CRLMP/17995/2025 CRLMP/760/2025	PRIYA RANJAN MOHANTY VS STATE OF ODISHA	SURESH KUMAR PANDA VS	//0 ( //
166	D-CRLMP/18096/2025 CRLMP/761/2025	RAMACHANDRA OJHA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	//0 ( //
167	D-CRLREV/14730/2025 CRLREV/308/2025	GOLAKHA BIHARI SETHY VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	NANDIPADA /135 /2018 A.D.J.,ANANDAPUR(Kendujhar) ST/0000023/2021
168	D-CRLREV/15513/2025 CRLREV/309/2025	SANU@AMAR MISHAL VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	GUNUPUR /216 /2024 A.D.J.,RAYAGADA(Rayagada ) BA/0000004/2025
169	D-CRLREV/17550/2025 CRLREV/310/2025	GOVINDA PURTY VS STATE OF ODISHA	DEEPAK KU SAHOO VS	RARUAN /69 /2021 A.D.J.,BARIPADA(Mayurbhanj) Spl/0000018/2021
170	D-CRLREV/18044/2025 CRLREV/311/2025	KISHORE CHANDRA MOHARATHA VS	HEMANT KUMAR MUND VS	SAMBALPUR VIGILANCE /49 /2010 SPECIAL JUDGE(VIG),BARGARH(Bargarh)

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171	D-CRLREV/18415/2025 CRLREV/312/2025	STATE OF ODISHA(VIG.) N.PRAVAT@N.PRAVAT KUMAR CHOUDHURY@ PRAVAT KUMAR CHOUDHURY VS STATE OF ODISHA	CHITTA RANJAN SAHU VS	CT/0000050/2012 AUL /101 /2024 J.M.F.C,AUL(Kendrapara ) GR/0000162/2024
172	D-CRLREV/18670/2025 CRLREV/313/2025	KABERI PANDA VS STATE OF ODISHA(VIG.)	JAGABANDHU SAHU VS	SAMBALPUR VIGILANCE /74 /2012 SPECIAL JUDGE(VIG),BARGARH(Bargarh) CT/0000008/2024
173	D-CRLREV/18426/2025 CRLREV/314/2025	ABODOS MARINE EXPORTS PVT. LTD. VS RAKESH KUMAR PATRA	PRABHU PRASAD MOHANTY VS	//0 DISTRICT & SESSIONS JUDGE,BALASOR CRA/0000003/2025
174	D-CRLREV/18433/2025 CRLREV/315/2025	PRAMOD JENA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PATTAPUR (ASKA) /164 /2016 2ND A.D.J.,BERHAMPUR(Ganjam) CRA/0000066/2022
175	D-CRLREV/18427/2025 CRLREV/316/2025	KAMPA JENA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PATTAPUR (ASKA) /164 /2016 2ND A.D.J.,BERHAMPUR(Ganjam) CRA/0000064/2022
176	D-FAO/24836/2025 FAO/287/2025	BARSHA BIBI @ BARSABA BIBI VS UNION OF INDIA	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBANESHWAR Oa/0000074/2023
177	D-FAO/24835/2025 FAO/288/2025	RUPALI SINGH VS UNION OF INDIA	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBANESHWAR Oa/0000059/2023
178	D-FAO/24846/2025 FAO/289/2025	KUNANAND SHARMA VS UNION OF INDIA	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBANESHWAR Oa/0000115/2024
179	D-FAO/24839/2025 FAO/290/2025	GURUBHA MAJHI VS UNION OF INDIA	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBANESHWAR Oa/0000143/2024
180	D-FAO/19172/2025 FAO/291/2025	THE SENIOR MANAGER, CLAIMS, M/S. RELIANCE GENERAL INSURANCE COMPANY LIMITED, VS PRASANT KUMAR BEHERA	CLINTON DUTTA VS	// COMMISSIONER EMPLOYEES COMPENSATION EC/0000012/2024
181	D-FAO/15372/2025 FAO/292/2025	M/S. SHRI RAM GENERAL INSURANCE CO. LTD. VS SANJU NAYAK	GIRIJA PRASAD DUTTA VS	// COMMISSIONER FOR EMPLOYEES COMPENSATION EC/0000364/2014

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182	D-LAA/21305/2025 LAA/30/2025	GURA @ GURUBARI BEHERA VS THE COLLECTOR, JAGATSINGHPUR	KISHORE KUMAR JENA VS	// CIVIL JUDGE (SD),KUJANG(Jagatsinghap LAR/0000160/2003
183	D-MACA/21823/2025 MACA/709/2025	THE MANAGER (LEGAL), M/S. ORIENTAL GENERAL INSURANCE COMPANY LIMITED, VS SANDHYA RANI KANUNGO	BIRANCHI NARAYAN RATH VS	// 1ST M.A.C.T., JAGATSINGHPUR(Jagatsin Mac/0000099/2022
184	D-MACA/23192/2025 MACA/710/2025	HARI NAYAK VS NABIN CHANDRA PATRA	PRADEEP KUMAR MISHRA VS	// IV M.A.C.T,CUTTACK(Cuttack) Mac/0001353/2021
185	D-MACA/21807/2025 MACA/711/2025	RINARANI BEHURIA VS SUMANT BARIK	BIRANCHI NARAYAN RATH VS	// 3RD M.A.C.T.,JHARSUGUDA(Jharsuguda Mac/0000043/2020
186	D-MATA/24961/2025 MATA/249/2025	RAJENDRA KUMAR BISWAL VS SASMITA LENKA	BINAYA KUMAR MOHANTY VS	// JUDGE,FAMILY COURT,JAGATSINGPUR CP/0000539/2019
187	D-MATA/22648/2025 MATA/250/2025	PRAVAS RANJAN SAHU VS SASMITA SAHU	DEEPALI MAHAPATRA VS	// JUDGE FAMILY COURT, BHAWANIPAT CP/0000038/2020
188	D-MSA/21983/2025 MSA/26/2025	SAMPURNA CONTECH PVT. LTD., KHURDA VS SAROJALAXMI JENA	PRAKASH KUMAR MISHRA VS	// ODISHA REAL ESTATE APPELLATE TR OREAT/0000193/2024
189	D-RPFAM/24131/2025 RPFAM/171/2025	SHUBHAJIT JAGADEV VS SILPAMUDRA JAGADEV	BISHNU PRASAD PRADHAN VS	// JUDGE, FAMILY COURT, DHENKANAL Crp/0000114/2024
190	D-RPFAM/24710/2025 RPFAM/172/2025	RUNA KUMAR NAYAK VS SARITA SETHY	NIRANJAN LENKA VS	// JUDGE,FAMILY COURT,PHULBANI(Kan Crp/0000048/2024
191	D-RSA/17273/2025 RSA/310/2025	SATYABHAMA BEHERA VS PECHI DEI	PRAMOD RANJAN BEHERA VS	// 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K RFA/0000056/2022
192	D-TRP(C)/25143/2025 TRP(C)/186/2025	SHREE SHREE SIDHABHAIRABI BIJE , GANJAM VS HINDU PUBLIC	DEEPALI MAHAPATRA VS	// ADDL.ASST.COMMNR OF ENDOWMEN Oa/0000001/2024
193	D-TRP(C)/25229/2025	SUMATI SING	ASIT KUMAR OTTA	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :26/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	TRP(C)/187/2025	VS SER SING	VS	JUDGE FAMILY COURT,BALASORE(Bal CP/0000299/2025
194	D-TRP(C)/24880/2025 TRP(C)/188/2025	PRIYATAMA PATRO VS SAMBHUNATH DASADHIKARI	SANDHYARANI PANI VS	// JUDGE FAMILY COURT-II,BHUBANESW CP/0000313/2025
195	D-WA/18510/2025 WA/1001/2025	STATE OF ODISHA VS NAMITA SADUAL	SAROJ KUMAR JEE,A.G.A VS	// ()//
196	D-WA/18512/2025 WA/1002/2025	STATE OF ODISHA VS SHAKUNTALA MISHRA	JATESWAR NAYAK,A.G.A VS	// ()//
197	D-WA/22932/2025 WA/1003/2025	NUAPADA NOTIFIED AREA COUNCIL, NUAPADA VS TANKADHAR NAG	MANOJA KUMAR KHUNTIA VS	// ()//
198	D-WA/21383/2025 WA/1004/2025	JITENDRA KUMAR SAHOO VS STATE OF ODISHA	ADV. VS	// ()//
199	D-WA/24550/2025 WA/1005/2025	SAMANWITA ROUT VS STATE OF ODISHA	KARUNAKAR RATH VS	// ()//
200	D-WA/22185/2025 WA/1006/2025	MAHANADI COALFIELDS LTD., SAMBALPUR VS SATNAM SINGH	JAGANATH PATNAIK, (SR.ADV.) VS	// ()//
201	D-WP(C)/24927/2025 WP(C)/17528/2025	SILA SNEHALATA TIGGA VS STATE OF ODISHA	DEBENDRA KUMAR DHAR VS	// ()//
202	D-WP(C)/24760/2025 WP(C)/17529/2025	HEMANTA KUMAR NAYAK VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// ()//
203	D-WP(C)/25504/2025 WP(C)/17530/2025	DURYODHAN SAMAL VS STATE OF ODISHA	SAIBRATA RATH VS	// ()//
204	D-WP(C)/24233/2025 WP(C)/17531/2025	RANJAN KUMAR KANDI VS	PRADOSH KUMAR DAS VS	// ()//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/25148/2025 WP(C)/17532/2025	THE COLLECTOR CUM D.M, PURI BIKASH KUMAR DAS VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// // ()
206	D-WP(C)/24983/2025 WP(C)/17533/2025	SUSIL KUMAR SAMAL VS STATE OF ODISHA	ABHISHEK DASH VS	// // ()
207	D-WP(C)/23359/2025 WP(C)/17534/2025	SIBARAM UPADHYAYA VS AXIS BANK LTD., ASSETS SALES CENTER, BBSR	JANAKI KANTA MAHAPATRA VS	// // ()
208	D-WP(C)/23929/2025 WP(C)/17535/2025	NOHASAN BEHERA VS CENTRAL BOARD OF SECONDARY EDUCATION, DELHI	KUNAL KUMAR SWAIN VS	// // ()
209	D-WP(C)/24685/2025 WP(C)/17536/2025	TAPASWINI DIGAL VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// // ()
210	D-WP(C)/23935/2025 WP(C)/17537/2025	SRINIBASH PATEL VS CENTRAL BOARD OF SECONDARY EDUCATION, DELHI	KUNAL KUMAR SWAIN VS	// // ()
211	D-WP(C)/24207/2025 WP(C)/17538/2025	AJAYA KUMAR CHURIWAL VS A.O., ICICI BANK LTD., BBSR	RAVI SHANKAR SAMAL VS	// // ()
212	D-WP(C)/25489/2025 WP(C)/17539/2025	DINABANDHU FOUNDATION FOR EDUCATIONAL RESEARCH AND SOCIO ECONOMIC RESEARCH, BBSR VS CHIEF COMMISSIONER OF INCOME TAX, (EXEMPTIONS),, HYDERABAD	KABIR KUMAR PRASANN, BBSR VS	// // ()
213	D-WP(C)/24209/2025 WP(C)/17540/2025	GOURANGA BEHERA VS STATE OF ODISHA	DHANANJAYA MUND VS	// // ()
214	D-WP(C)/25446/2025 WP(C)/17541/2025	SAROJ MOHANTY VS THE COLLECTOR CUM DISTRICT MAGISTRATE, JAGATSINGHPUR	JAJATI KISHORE MOHANTY VS	// // ()
215	D-WP(C)/24558/2025 WP(C)/17542/2025	MAHANTA KAUSAL KISHORE DAS VS THE COMMISSIONER OF ENDOWMENTS ORISSA, BBSR	SUNKUR SUDHAKAR RAO VS	// // ()

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### CASES REGISTERED REPORT AS ON :26/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/25085/2025 WP(C)/17543/2025	M/S GREEN VENTURES, ROURKELA, SUNDARGARH VS STATE OF ODISHA	NIROD KUMAR SAHU VS	// 0 //
217	D-WP(C)/25127/2025 WP(C)/17544/2025	AMINA BIBI VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
218	D-WP(C)/25131/2025 WP(C)/17545/2025	PRANA KRUSHNA PRASAD VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
219	D-WP(C)/23036/2025 WP(C)/17546/2025	GANGA NARAYAN PARHI VS UNION OF INDIA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
220	D-WP(C)/24544/2025 WP(C)/17547/2025	AMRESH MAJHI VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
221	D-WP(C)/24411/2025 WP(C)/17548/2025	KANHU CHARAN PARIDA VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	// 0 //
222	D-WP(C)/25087/2025 WP(C)/17549/2025	ANANDA SAHU VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
223	D-WP(C)/24691/2025 WP(C)/17550/2025	ABDUL SAFFIQUE KHAN VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
224	D-WP(C)/25375/2025 WP(C)/17551/2025	SIDHARTH DASH VS STATE OF ODISHA	HAREKRUSHNA DASH VS	// 0 //
225	D-WP(C)/25176/2025 WP(C)/17552/2025	DR. NIROS NALINI PRADHAN VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
226	D-WP(C)/24693/2025 WP(C)/17553/2025	PURNA CHANDRA DHIR VS UNION OF INDIA	CHITTA RANJAN PATTNAIK VS	// 0 //
227	D-WP(C)/25108/2025	NIRMAL PASAYAT	RANJIT SAMAL	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/17554/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/24745/2025 WP(C)/17555/2025	KANHU MAJHI VS STATE OF ODISHA	BHASKAR SAMANTARAY VS	// 0 //
229	D-WP(C)/24832/2025 WP(C)/17556/2025	GREEN ARCH CONSTRUCTIONS PVT.LTD., BBSR VS SUPERINTENDENT BHUBANESWAR I CIRCLE, BBSR	LAXMINARAYAN SAHOO VS	// 0 //
230	D-WP(C)/24947/2025 WP(C)/17557/2025	SRINIBAS ROUT VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
231	D-WP(C)/25403/2025 WP(C)/17558/2025	NARAYAN CHANDRA JENA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
232	D-WP(C)/25112/2025 WP(C)/17559/2025	TIKESWAR MAHAPATRA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
233	D-WP(C)/24845/2025 WP(C)/17560/2025	GAGAN BAL VS STATE OF ODISHA	MANOJ PANIGRAHI VS	// 0 //
234	D-WP(C)/23731/2025 WP(C)/17561/2025	ANANTA KUMAR PANDA VS STATE OF ODISHA	SMARAJIT PRADHAN VS	// 0 //
235	D-WP(C)/25115/2025 WP(C)/17562/2025	NIRANJAN PRADHAN VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
236	D-WP(C)/25404/2025 WP(C)/17563/2025	ALAKA JENA VS STATE OF ORISSA	SITANSU MOHAN SINGH VS	// 0 //
237	D-WP(C)/25179/2025 WP(C)/17564/2025	GOBARDHAN MOHANTY VS CHAIRMAN CUM MANAGING DIRECTOR, OSRTC BBSR	KAMALAKANTA NAYAK VS	// 0 //
238	D-WP(C)/24477/2025 WP(C)/17565/2025	NARESH BEHERA VS	BHASKAR CHANDRA PANDA VS	// 0

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239	D-WP(C)/25405/2025 WP(C)/17566/2025	STATE OF ODISHA BHASKARA CHANDRA JENA VS	SITANSU MOHAN SINGH VS	// // 0
240	D-WP(C)/25406/2025 WP(C)/17567/2025	STATE OF ODISHA LITU PRADHAN VS	SITANSU MOHAN SINGH VS	// // 0
241	D-WP(C)/24476/2025 WP(C)/17568/2025	STATE OF ORISSA DIGAMBAR BEHERA VS	BHASKAR CHANDRA PANDA VS	// // 0
242	D-WP(C)/24262/2025 WP(C)/17569/2025	STATE OF ODISHA SANGITA GINGIRA VS	KUNAL KUMAR SWAIN VS	// // 0
243	D-WP(C)/24475/2025 WP(C)/17570/2025	CENTRAL BOARD OF SECONDARY EDUCATION, SHIKSHA KENDRA-2, DELHI PATIA BEHERA VS	BHASKAR CHANDRA PANDA VS	// // 0
244	D-WP(C)/25407/2025 WP(C)/17571/2025	STATE OF ODISHA BICHITRA KUMAR PRADHAN VS	SITANSU MOHAN SINGH VS	// // 0
245	D-WP(C)/24888/2025 WP(C)/17572/2025	STATE OF ODISHA NIRMAL CHANDRA PANDA VS	KUNAL KUMAR SWAIN VS	// // 0
246	D-WP(C)/25492/2025 WP(C)/17573/2025	STATE OF ODISHA PABITRA KU. ROUT VS	BIDYADHAR MANSING VS	// // 0
247	D-WP(C)/25181/2025 WP(C)/17574/2025	UNION BANK OF INDIA, BALASORE SUBHENDRA NAYAK VS	KAMALAKANTA NAYAK VS	// // 0
248	D-WP(C)/23793/2025 WP(C)/17575/2025	CHAIRMAN CUM MANAGING DIRECTOR, OSRTC BBSR PRAFULLA KUMAR SAHOO VS	BISWAJIT SAHOO VS	// // 0
249	D-WP(C)/24898/2025 WP(C)/17576/2025	STATE OF ODISHA NATABARA GIRI VS	BHABANI PRASAD MOHANTY VS	// // 0
		THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/24299/2025 WP(C)/17577/2025	TRILOCHAN BARIK VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// 0 //
251	D-WP(C)/24969/2025 WP(C)/17578/2025	RABINDRA KUMAR PRADHAN VS REVENUE DIVISIONAL COMMISSIONER, SOUTHERN DIVISION, GANJAM	GOPINATH MISHRA VS	// 0 //
252	D-WP(C)/25187/2025 WP(C)/17579/2025	ANAPATRA @ AGABADU MANGUNI DORA @ A MANGUNI DORA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
253	D-WP(C)/24412/2025 WP(C)/17580/2025	CHINTAMANI JENA VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
254	D-WP(C)/24343/2025 WP(C)/17581/2025	SWOMEN AGARBATI WORKS, BBSR VS NATABAR SWAIN	OM SWARUP VS	// 0 //
255	D-WP(C)/24825/2025 WP(C)/17582/2025	BINAPANI PATY VS THE INSPECTOR IN CHARGE BADACHANA POLICE STATION , CHANDIKHOLE	PRANAYA SAHOO VS	// 0 //
256	D-WP(C)/25041/2025 WP(C)/17583/2025	LAXMI NAIK VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //
257	D-WP(C)/24267/2025 WP(C)/17584/2025	SHREE BALUNKESWAR DEB BIJE, SISUPALGADA, BBSR VS STATE OF ORISSA	JAJATI KISHORE MOHANTY VS	// 0 //
258	D-WP(C)/24615/2025 WP(C)/17585/2025	PANKAJ KUMAR NAYAK VS COLLECTOR AND DIST.MAGISTRATE,DHENKANAL	RANJAN KUMAR ROUT VS	// 0 //
259	D-WP(C)/25075/2025 WP(C)/17586/2025	FULABATI NAIK VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
260	D-WP(C)/25256/2025 WP(C)/17587/2025	DHANVI INSTITUTE OF HEALTH SCIENCES, MAYURBHANJ VS STATE OF ODISHA	SOHAN MISHRA VS	// 0 //
261	D-WP(C)/24654/2025	SUMITRA DAS	SUVASHIS PATTANAIAK	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/17588/2025	VS THE SUB COLLECTOR, BBSR	VS	0 //
262	D-WP(C)/24519/2025 WP(C)/17589/2025	PRABIR KUMAR BRAHMA VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// 0 //
263	D-WP(C)/25031/2025 WP(C)/17590/2025	M/S SHREERAM AGENCY, JAGATSINGHPUR VS JOINT COMMISSIONER OF STATE TAX (APPEAL), CUTTACK	KAJAL SAHOO VS	// 0 //
264	D-WP(C)/25155/2025 WP(C)/17591/2025	SIBA PRASAD MOHANTY VS ADDL. DIST-MAGISTRATE-CUM-DISTRICT RAGISTRAR,KHURDA	SOUBHAGYA KUMAR RATH VS	// 0 //
265	D-WP(C)/24664/2025 WP(C)/17592/2025	SWAYANDIPTA SAHOO VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
266	D-WP(C)/25227/2025 WP(C)/17593/2025	PRADEEP KUMAR NAYAK VS STATE OF ODISHA	ADWITIYA SATPATHY VS	// 0 //
267	D-WP(C)/25192/2025 WP(C)/17594/2025	DEEPAK KUMAR ROUT VS STATE OF ODISHA	RAMAKRISHNA BISOI VS	// 0 //
268	D-WP(C)/24179/2025 WP(C)/17595/2025	DAYANIDHI SOREN VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	// 0 //
269	D-WP(C)/24249/2025 WP(C)/17596/2025	RADHA KRUSHNA SAHOO VS UNION OF INDIA	DILLIP KUMAR MOHANTY VS	// 0 //
270	D-WP(C)/25082/2025 WP(C)/17597/2025	GURUDEBA PATRA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
271	D-WP(C)/25342/2025 WP(C)/17598/2025	SUBUDHESWAR GRAMYA COMMITTEE, CUTTACK VS STATE OF ODISHA	ABHAYA KUMAR SHARMA VS	// 0 //
272	D-WP(C)/25353/2025 WP(C)/17599/2025	LAXMIKANTA PADHAN VS	SUBHADUTTA ROURAY VS	// 0

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273	D-WP(C)/25195/2025 WP(C)/17600/2025	STATE OF ODISHA BHAGIRATHI NAYAK VS	SOUMYA MISHRA VS	// // ()
274	D-WP(C)/24253/2025 WP(C)/17601/2025	STATE OF ODISHA BHAGIRATHI JENA VS	SAROJA KANTA SAMAL VS	// // ()
275	D-WP(C)/25569/2025 WP(C)/17602/2025	STATE OF ODISHA MONALIPA DASH VS	AVIJIT PATNAIK VS	// // ()
276	D-WP(C)/25265/2025 WP(C)/17603/2025	ODISHA UNIVERSITY OF TECHNOLOGY AND RESEARCH, BBSR RANJEET SINGH VS	SOUMYA RANJAN OJHA VS	// // ()
277	D-WP(C)/24930/2025 WP(C)/17604/2025	COMMISSIONER OF CT AND GST , CUTTACK MADHAB CHANDRA LOHAR VS	DEBI PRASAD DHALSAMANTA VS	// // ()
278	D-WP(C)/25440/2025 WP(C)/17605/2025	STATE OF ODISHA JHASA KETAN PATTANAİK VS	PRASANTA KUMAR MISHRA VS	// // ()
279	D-WP(C)/25261/2025 WP(C)/17606/2025	STATE OF ODISHA SAMITA PANDA VS	KANANBALA ROY CHOUDHURY VS	// // ()
280	D-WP(C)/25291/2025 WP(C)/17607/2025	COMMISSIONER OF CT AND GST, CUTTACK CHIRA KUMAR PATI VS	SUVASHISH PATTANAİK VS	// // ()
281	D-WP(C)/25485/2025 WP(C)/17608/2025	STATE OF ODISHA SASMITA MOHPATRA VS	SHASHI BHUSAN JENA VS	// // ()
282	D-WP(C)/25262/2025 WP(C)/17609/2025	STATE OF ORISSA M/S DAS AND SONS INFRACON PVT. LTD., GANJAM VS	KANANBALA ROY CHOUDHURY VS	// // ()
283	D-WP(C)/25354/2025 WP(C)/17610/2025	CHIEF COMMISSIONER, CT AND GST, CUTTACK GRAND BAZAR DEVELOPERS L.L.P. CUTTACK VS	AMIT PRASAD BOSE VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/25481/2025 WP(C)/17611/2025	TARAKANTA MOHAPATRA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
285	D-WP(C)/23927/2025 WP(C)/17612/2025	LOKESWAR BEHERA VS CENTRAL BOARD OF SECONDARY EDUCATION, DELHI	KUNAL KUMAR SWAIN VS	// 0 //
286	D-WP(C)/25367/2025 WP(C)/17613/2025	PRAJESH KUMAR HANS VS STATE OF ODISHA	SATYAJIT BEHERA VS	// 0 //
287	D-WP(C)/24568/2025 WP(C)/17614/2025	LAXMI SHARMA VS THE PRESIDING JUDGE, FAMILY COURT BBSR	LAXMI SHARMA VS	// 0 //
288	D-WP(C)/24578/2025 WP(C)/17615/2025	ROHIT KUMAR BEURA VS PRAMILA SAMANTARAY	AJIT CH MOHAPATRA VS	// 0 //
289	D-WP(C)/24164/2025 WP(C)/17616/2025	SAROJ KUMAR PRAHARAJ VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	// 0 //
290	D-WP(C)/25588/2025 WP(C)/17617/2025	RAJASHREE GAJENDRA VS DISTRICT SUB-REGISTRAR, BBSR	BANSHIDHAR BAUG VS	// 0 //
291	D-WP(C)/25190/2025 WP(C)/17618/2025	MANORANJAN BEHERA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
292	D-WP(C)/25601/2025 WP(C)/17619/2025	DR. KANHU CHARAN PATRO VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
293	D-WP(C)/25303/2025 WP(C)/17620/2025	VARSHA BHUYAN VS UNION OF INDIA	SUKANTA KUMAR DALAI VS	// 0 //
294	D-WP(C)/25638/2025 WP(C)/17621/2025	M/S. UTKAL ENGINEERS, CUTTACK VS STATE OF ODISHA	GIRISH CHANDRA SAHU VS	// 0 //
295	D-WP(C)/21624/2025	BASANTI PRADHAN	JUDHISTHIR SAHOO	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/17622/2025	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/24616/2025 WP(C)/17623/2025	CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER, KORAPUT VS SANJIB KUMAR ASHA	SASWAT DAS, A.G.A VS	// 0 //
297	D-WP(C)/25198/2025 WP(C)/17624/2025	ARUN KUMAR PRAHARAJ VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
298	D-WP(C)/24624/2025 WP(C)/17625/2025	TIKIRAM SATNAMI VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //
299	D-WP(C)/21631/2025 WP(C)/17626/2025	JAGANNATH KAR VS STATE OF ODISHA	MANOJ PANIGRAHI VS	// 0 //
300	D-WP(C)/21994/2025 WP(C)/17627/2025	CHNADRA SEKHAR DASH VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //
301	D-WP(C)/24665/2025 WP(C)/17628/2025	T. SANTOSH KUMAR VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
302	D-WP(C)/22715/2025 WP(C)/17629/2025	SRIKANTA TRIPATHY VS STATE OF ODISHA	MANOJ PANIGRAHI VS	// 0 //
303	D-WP(C)/24668/2025 WP(C)/17630/2025	RAJENDRA PRASAD MOHANTY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
304	D-WP(C)/24385/2025 WP(C)/17631/2025	RABINDRA KUMAR BEHERA VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	// 0 //
305	D-WP(C)/24224/2025 WP(C)/17632/2025	RAMLAL THAPA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
306	D-WP(C)/24657/2025 WP(C)/17633/2025	KSHYAMAKAR BEHERA VS	KUNAL KUMAR SWAIN VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-WP(C)/24225/2025 WP(C)/17634/2025	STATE OF ODISHA PARSHURAM MAJHI VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
308	D-WP(C)/24228/2025 WP(C)/17635/2025	STATE OF ODISHA RAJ KUMAR ROUT VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
309	D-WP(C)/24392/2025 WP(C)/17636/2025	STATE OF ODISHA ARUN KUMAR BEHERA VS	ARUN KUMAR BEHERA VS	// // 0
310	D-WP(C)/25599/2025 WP(C)/17637/2025	STATE OF ODISHA GANGASAGAR BISHNUPRASAD OJHA VS	SUBHADUTTA ROUSTRAY VS	// // 0
311	D-WP(C)/24230/2025 WP(C)/17638/2025	STATE OF ODISHA DASA MAJHI VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
312	D-WP(C)/24662/2025 WP(C)/17639/2025	STATE OF ODISHA ARATI SAMAL VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
313	D-WP(C)/25433/2025 WP(C)/17640/2025	STATE OF ODISHA RAJAKISHORE BARIK VS	ARIJEET MISHRA VS	// // 0
314	D-WP(C)/24261/2025 WP(C)/17641/2025	THE CHIEF MANAGER, RESERVE BANK OF INDIA,BBSR DEBSINGH MAJHI VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
315	D-WP(C)/24567/2025 WP(C)/17642/2025	STATE OF ODISHA RITIKROSSAN JENA VS	ANSUMAN BHUYAN VS	// // 0
316	D-WP(C)/25372/2025 WP(C)/17643/2025	STATE OF ODISHA RADHARANI SAMAL VS	SATYAJIT SAMAL VS	// // 0
317	D-WP(C)/21392/2025 WP(C)/17644/2025	STATE OF ODISHA DR.TAPAN KUMAR PRADHAN VS UNION OF INDIA	VS	// // 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-WP(C)/25200/2025 WP(C)/17645/2025	ROJI BAG VS STATE OF ODISHA	LALIT SAHU VS	// 0 //
319	D-WP(C)/25437/2025 WP(C)/17646/2025	PRASANNA KUMAR PENTHOI VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
320	D-WP(C)/25374/2025 WP(C)/17647/2025	PURAN PATEL VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
321	D-WP(C)/24626/2025 WP(C)/17648/2025	KSHIROD KHUNTIA VS THE TAHASILDAR, KUJANG	KSHIROD KUMAR SAHOO VS	// 0 //
322	D-WP(C)/25436/2025 WP(C)/17649/2025	SARAT CHANDRA MOHANTY VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
323	D-WP(C)/24634/2025 WP(C)/17650/2025	M/S OLA FLEET TECHNOLOGIES PRIVATE LIMITED VS STATE OF ODISHA	MUKESH PANDA VS	// 0 //
324	D-WP(C)/25445/2025 WP(C)/17651/2025	BIJAY KUMAR MOHANTY VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
325	D-WP(C)/25439/2025 WP(C)/17652/2025	RAJAKISHORE BARIK VS THE CHIEF MANAGER , RESERVE BANK OF INDIA,BBSR	ARIJEET MISHRA VS	// 0 //
326	D-WP(C)/23524/2025 WP(C)/17653/2025	M/S SHREE RAM CONSTRUCTION, CUTTACK VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS	DEBASISH HAZRA VS	// 0 //
327	D-WP(C)/23544/2025 WP(C)/17654/2025	TUTU MAJUMDAR VS COLLECTOR NABARANGPUR	TUKUNA KUMAR MISHRA VS	// 0 //
328	D-WP(C)/23033/2025 WP(C)/17655/2025	MINATI MISHRA VS UNION OF INDIA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
329	D-WP(C)/24381/2025	UNION OF INDIA	RAJESH KUMAR MAHAPATRA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/17656/2025	VS	VS	0
		MANORANJAN PANDA		//
330	D-WP(C)/25444/2025	CHANDRIKA NAIK	CHITTA RANJAN PATTNAIK	//
	WP(C)/17657/2025	VS	VS	0
		STATE OF ODISHA		//
331	D-WP(C)/23687/2025	RAIBU DHAL	PRAFULLA KUMAR MOHAPATRA	//
	WP(C)/17658/2025	VS	VS	0
		TAHASILDAR SULIAPADA TAHASIL		//
332	D-WP(C)/24658/2025	ABHIMANYU PATI	NISHIKANTA MISHRA	//
	WP(C)/17659/2025	VS	VS	0
		STATE OF ODISHA		//
333	D-WP(C)/25184/2025	DR. ATAL BIHARI DAS	SOUMYA RANJAN MOHANTY	//
	WP(C)/17660/2025	VS	VS	0
		STATE OF ODISHA		//
334	D-WP(C)/24663/2025	MANI ROUT	PRAFULLA KUMAR MOHAPATRA	//
	WP(C)/17661/2025	VS	VS	0
		STATE OF ORISSA		//
335	D-WP(C)/23676/2025	MANAS RANJAN PARIJA	PRAFULLA KUMAR MOHAPATRA	//
	WP(C)/17662/2025	VS	VS	0
		STATE OF ODISHA		//
336	D-WP(C)/25486/2025	DR. KASHI BISWANATH SOREN	SHASHI BHUSAN JENA	//
	WP(C)/17663/2025	VS	VS	0
		STATE OF ODISHA		//
337	D-WP(C)/25681/2025	RAMAKANTA DUBEY	AMIYA KUMAR CHHATOI	//
	WP(C)/17664/2025	VS	VS	0
		STATE OF ODISHA		//
338	D-WP(C)/24865/2025	DAYANIDHI MOHANTA	MANORANJAN PADHI	//
	WP(C)/17665/2025	VS	VS	0
		STATE OF ODISHA		//
339	D-WP(C)/23698/2025	RUDRA CHARAN MOHANTA	PRAFULLA KUMAR MOHAPATRA	//
	WP(C)/17666/2025	VS	VS	0
		STATE OF ODISHA		//
340	D-WP(C)/24874/2025	AJAYA KUMAR BEHERA	DR.PURUSOTTAM CHULI	//
	WP(C)/17667/2025	VS	VS	0

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341	D-WP(C)/24039/2025 WP(C)/17668/2025	STATE OF ODISHA HARIHAR BEHERA VS ADDL COMMISSIONER, ADDL REVISIONAL COURT 1 BBSR	NIRANJAN LENKA VS	// // 0 //
342	D-WP(C)/25216/2025 WP(C)/17669/2025	SATYANARAYAN MISHRA VS REGISTRAR, LAND ACQUISITION REHABILITATION AND RESETTLEMENT AUTHORITY, SAMBALPUR	TANMAY MISHRA VS	// 0 //
343	D-WP(C)/23695/2025 WP(C)/17670/2025	KEDAR RANA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
344	D-WP(C)/24914/2025 WP(C)/17671/2025	SURESH KUMAR SAHOO VS OSRTC, BBSR	KAMALAKANTA NAYAK VS	// 0 //
345	D-WP(C)/25490/2025 WP(C)/17672/2025	PRASANTA KUMAR BISWAL VS STATE OF ODISHA	BASUDEV PUJARI VS	// 0 //
346	D-WP(C)/23478/2025 WP(C)/17673/2025	SHAIK BOKHARI VS BRANCH MANAGER, ICICI, RAYAGADA	TUKUNA KUMAR MISHRA VS	// 0 //
347	D-WP(C)/25523/2025 WP(C)/17674/2025	NARENDRA KUMAR BEHERA VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	// 0 //
348	D-WP(C)/25139/2025 WP(C)/17675/2025	GURUPRASAD BHANJA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
349	D-WP(C)/25495/2025 WP(C)/17676/2025	BIJAY SETHY VS STATE OF ODISHA	KAIBALYA PANDA VS	// 0 //
350	D-WP(C)/24493/2025 WP(C)/17677/2025	RAMLAL THAPA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
351	D-WP(C)/25631/2025 WP(C)/17678/2025	BANSHIDHAR NAYAK VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //

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352	D-WP(C)/24979/2025 WP(C)/17679/2025	BIPIN BIHARI SWAIN VS STATE OF ODISHA	JAGABANDHU SAHU VS	// 0 //
353	D-WP(C)/22898/2025 WP(C)/17680/2025	DHARANIDHARA SWAIN VS STATE OF ODISHA	AKSHAYA KUMAR JENA VS	// 0 //
354	D-WP(C)/25447/2025 WP(C)/17681/2025	PRAMOD KUMAR MOHANTY VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
355	D-WP(C)/25450/2025 WP(C)/17682/2025	SUBASH JAYASINGH VS MANAGING DIRECTOR, ORISSA LIFT IRRIGATION CORPORATION LTD. BBSR	GYANESWAR SATPATHY VS	// 0 //
356	D-WP(C)/21025/2025 WP(C)/17683/2025	SUMANTA KUMAR DHAR VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
357	D-WP(C)/25435/2025 WP(C)/17684/2025	SARASWATI MOHARANA VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
358	D-WP(C)/25498/2025 WP(C)/17685/2025	M/S H.S. CARRIER, SUNDARGARH VS GENERAL MANAGER, ROURKELA STEEL PLANT (SAIL), SUNDARGARH	ACHYUTANANDA ROURTRAY VS	// 0 //
359	D-WP(C)/25673/2025 WP(C)/17686/2025	SEULI PRAMALIK VS AUTHORISED OFFICER, ICICI BANK LTD., BBSR BRANCH	SIDHARTHA DAS VS	// 0 //
360	D-WP(C)/20721/2025 WP(C)/17687/2025	SAMARI EMPOWERMENT ASSOCIATES PVT. LTD., SAMABLPUR, ORISSA VS STATE OF ODISHA	BIBHU PRASAD DAS VS	// 0 //
361	D-WP(C)/24741/2025 WP(C)/17688/2025	SANGITA BISWAL VS MEMBER BOARD OF REVENUE, ODISHA	KABIR KUMAR JENA VS	// 0 //
362	D-WP(C)/24780/2025 WP(C)/17689/2025	NAHID AKHTER VS MEMBER BOARD OF REVENUE	KABIR KUMAR JENA VS	// 0 //
363	D-WP(C)/23508/2025	THE BRANCH MANAGER PHULBANI BRANCH CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD, CHENNAI	NAEINANCE COMPANY	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/17690/2025	VS THE STATE TRANSPORT COMMISSIONER , ODISHA	VS	() //
364	D-WP(C)/24605/2025 WP(C)/17691/2025	PRIYA RANJAN DASH VS COLLECTOR NABARANGPUR	TUKUNA KUMAR MISHRA VS	// () //
365	D-WP(C)/25627/2025 WP(C)/17692/2025	RAMAKRUSHNA JATI VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// () //
366	D-WP(C)/24501/2025 WP(C)/17693/2025	PRAMESWAR CHINDA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// () //
367	D-WP(C)/25629/2025 WP(C)/17694/2025	NIRANJAN MOHAPATRA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// () //
368	D-ABLAPL/18781/2025 ABLAPL/7479/2025	ARUN KUMAR MAHAKUD VS STATE OF ODISHA	MD. GOLAM MADANI VS	DHAMNAGAR /167 /2025 () //
369	D-ABLAPL/18850/2025 ABLAPL/7480/2025	MD. YUSUF @ MAHAMMED YUSUF VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BARBIL /62 /2025 () //
370	D-ABLAPL/18361/2025 ABLAPL/7481/2025	GOBINDA CHANDRA DHAL VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	BASUDEVPUR /15 /2024 () //
371	D-ABLAPL/15876/2025 ABLAPL/7482/2025	BIDESHI CHHATRA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	//0 J.M.F.C.,NARASINGHPUR(Cuttack)
372	D-ABLAPL/18633/2025 ABLAPL/7483/2025	MALANA HUIKA @ KULASIKA MALANA VS STATE OF ODISHA	KULDEEP MOHANTY VS	2(A)CC/0000008/2025 CHANDILI /227 /2022 () //
373	D-ABLAPL/17302/2025 ABLAPL/7484/2025	TAPASWINI PARIDA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	RAMBHA (KHALLIKOTE) /687 /2023 () //
374	D-ABLAPL/18692/2025 ABLAPL/7485/2025	BISWAJIT SAMAL VS	ANSHUMAN PANDA VS	BINJHARPUR /276 /2025 ()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
375	D-ABLAPL/18028/2025 ABLAPL/7486/2025	STATE OF ODISHA PRASANTA BAIRAGI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// MALKANGIRI SADAR /99 /2025 ()
376	D-ABLAPL/18765/2025 ABLAPL/7487/2025	SANTOSH KUMAR NAIK @ SANTU VS STATE OF ODISHA	BHARAT JALLI VS	// KEONJHAR SADAR /237 /2025 ()
377	D-ABLAPL/18790/2025 ABLAPL/7488/2025	STATE OF ODISHA ARSAT KHAN VS STATE OF ODISHA	ANITA SAHOO VS	// Bamapada (Industrial Area) /143 /2025 ()
378	D-ABLAPL/18808/2025 ABLAPL/7489/2025	STATE OF ODISHA SASIKANTA @ SHASHIKANTA SAHOO VS STATE OF ODISHA	SATYABRATA DASH VS	// BRAMHA BARADA /166 /2025 ()
379	D-ABLAPL/14027/2025 ABLAPL/7490/2025	STATE OF ODISHA DEEPAK RANJAN SATAPATHY @ DIPAK SATAPATHY VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	// JAJPUR TOWN /501 /2024 ()
380	D-ABLAPL/18812/2025 ABLAPL/7491/2025	STATE OF ODISHA PRAVAKAR @ PRABHAKAR BEHERA VS STATE OF ODISHA	ABHIJIT DAS VS	// TUMUSINGA /140 /2025 ()
381	D-ABLAPL/18825/2025 ABLAPL/7492/2025	STATE OF ODISHA SK. GOLAM NABI @ SK. ABDUL NABI VS STATE OF ODISHA	BINI MISHRA VS	// BALASORE SADAR /252 /2025 ()
382	D-ABLAPL/18265/2025 ABLAPL/7493/2025	STATE OF ODISHA MAYADHAR NAYAK VS STATE OF ODISHA	DILLIP KUMAR RAY VS	// BALASORE TOWN /330 /2024 ()
383	D-ABLAPL/18819/2025 ABLAPL/7494/2025	STATE OF ODISHA NARAYAN NAYAK @ HARIJAN VS STATE OF ODISHA	NIRANJAN PANDA VS	// PAPADAHANDI /130 /2025 ()
384	D-ABLAPL/18832/2025 ABLAPL/7495/2025	STATE OF ODISHA MAHENDRA PATTANAIK VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	// KUJANGA /226 /2025 ()
385	D-ABLAPL/18146/2025 ABLAPL/7496/2025	STATE OF ODISHA BIKASH DAS VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	// JODA /105 /2025 ()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
386	D-ABLAPL/18851/2025 ABLAPL/7497/2025	PANKAJ KUMAR DAS VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	DHUSURI /262 /2025 () //
387	D-ABLAPL/18929/2025 ABLAPL/7498/2025	SACHIN AGRAWAL VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	RAMPUR (SONEPUR) /83 /2025 () //
388	D-ABLAPL/18753/2025 ABLAPL/7499/2025	SUMANTA KUMAR BEHERA @ BARIK VS STATE OF ODISHA	BHARAT JALLI VS	BARKOTE /227 /2025 () //
389	D-ABLAPL/18822/2025 ABLAPL/7500/2025	SUSIL KUMAR MALLIK @ TAPAN @ SUSHIL KUMAR MALLICK VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	NARASINGHPUR /99 /2025 () //
390	D-ABLAPL/18340/2025 ABLAPL/7501/2025	MANOJ KUMAR MOHANTY VS STATE OF ODISHA	HARAPRASAD PANDA VS	NAYAPALLI P.S. /280 /2025 () //
391	D-ABLAPL/18881/2025 ABLAPL/7502/2025	BIPINA BIHARI MAHAPATRA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	PURUSHOTTAMPUR /448 /2025 () //
392	D-ABLAPL/17944/2025 ABLAPL/7503/2025	LULU SINGH @ ASHOK KUMAR SINGH VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	ANGUL SADAR PS /286 /2025 () //
393	D-ABLAPL/18824/2025 ABLAPL/7504/2025	JIKU BEHERA @ ISWAR VS STATE OF ODISHA	SAMVIT MOHANTY VS	BALIKUDA /273 /2025 () //
394	D-ABLAPL/18888/2025 ABLAPL/7505/2025	RANJIT MALIK VS STATE OF ODISHA	SATYA RANJAN MULIA VS	RAJKANIKA /281 /2025 () //
395	D-ABLAPL/18890/2025 ABLAPL/7506/2025	DOLAGOBINDA BARAL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA MODEL /244 /2025 () //
396	D-ABLAPL/18833/2025 ABLAPL/7507/2025	LOKANATH DALABEHERA VS STATE OF ODISHA	RABINDRA KUMAR PATNAIK VS	BADAGADA /22 /2024 () //
397	D-ABLAPL/18895/2025	KANHU CHARAN SAHOO @ SUDHANSU SAHOO	ASHOK KUMAR SAHOO	MARSHAGHAI /416 /2023

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	ABLAPL/7508/2025	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/18390/2025 ABLAPL/7509/2025	PRINCE KHILLO VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	POTTANGI /51 /2025 () //
399	D-ABLAPL/18899/2025 ABLAPL/7510/2025	AJIT KUMAR SAMAL VS STATE OF ODISHA	RADHARAMAN DAS NAYAK VS	SAMAL /117 /2025 () //
400	D-ABLAPL/18834/2025 ABLAPL/7511/2025	GOKULANANDA BISWAL VS STATE OF ODISHA	ABHILASH ROUTRAY VS	/ /0 () //
401	D-ABLAPL/18904/2025 ABLAPL/7512/2025	SK. ARIF VS STATE OF ODISHA	BHARAT JALLI VS	KEONJHAR SADAR /237 /2025 () //
402	D-ABLAPL/18411/2025 ABLAPL/7513/2025	PRANAB KUMAR BISWAL @ PRANAB BISWAL @ MILU VS STATE OF ODISHA	BISWABHUSAN DAS VS	AUL /209 /2025 () //
403	D-ABLAPL/18414/2025 ABLAPL/7514/2025	PRASANT KUMAR BISWAL VS STATE OF ODISHA	BISWABHUSAN DAS VS	AUL /209 /2025 () //
404	D-ABLAPL/18906/2025 ABLAPL/7515/2025	CHAITANYA PRADHAN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA MODEL /98 /2025 () //
405	D-ABLAPL/18910/2025 ABLAPL/7516/2025	ASHOK CHANDRA SAMANTARAY @ ASHOK SAMANTARAY VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	KHURDA SADAR /109 /2025 () //
406	D-ABLAPL/18392/2025 ABLAPL/7517/2025	KUMAR KALYAN DAS VS HOMESTATE OF ODISHA	GOPAL PRASAD JENA VS	KHAIRA /185 /2025 () //
407	D-ABLAPL/18393/2025 ABLAPL/7518/2025	SK.HABIBUR RAHEMAN @ HABIB REHMAN VS STATE OF ODISHA	BASANTA KUMAR DAS VS	MURUDA /158 /2025 () //
408	D-ABLAPL/18535/2025 ABLAPL/7519/2025	RAMACHANDRA BEHERA @ RAMA BEHERA VS	DEBIDUTTA MOHAPATRA VS	BALIPATNA /280 /2025 ()

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409	D-ABLAPL/18595/2025 ABLAPL/7520/2025	STATE OF ODISHA TARASISH PARIDA VS STATE OF ODISHA	RAMESH CHANDRA ROUT VS	// SALIPUR /245 /2025 () //
410	D-ABLAPL/18571/2025 ABLAPL/7521/2025	BISWAJIT DHIR VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	MOTANGA /212 /2025 () //
411	D-ABLAPL/18575/2025 ABLAPL/7522/2025	RAJA @ SANTANU PARIDA VS STATE OF ODISHA	KABIRAJ PRADHAN VS	TANGI (KHURDA) /393 /2025 () //
412	D-ABLAPL/18596/2025 ABLAPL/7523/2025	MEHTA AMAN MALAY VS STATE OF ODISHA	ABHISHEK DASH VS	BERHAMPUR CYBER CRIME /15 /2025 () //
413	D-ABLAPL/18877/2025 ABLAPL/7524/2025	SUMAN KUMAR MOHANTY VS STATE OF ODISHA	HARAPRASAD PANDA VS	DHARMASALA /341 /2025 () //
414	D-ABLAPL/18592/2025 ABLAPL/7525/2025	CHANDRA SEKHAR MOHARANA @ SAGAR VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	BALIKUDA /273 /2025 () //
415	D-ABLAPL/18937/2025 ABLAPL/7526/2025	NIRANJAN SWAIN VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	KAKATAPUR /124 /2025 () //
416	D-ABLAPL/18941/2025 ABLAPL/7527/2025	JOGESH @ JOGESWAR BEHERA VS STATE OF ODISHA	JAYADEBA BEHERA VS	RANPUR /165 /2025 () //
417	D-ABLAPL/18597/2025 ABLAPL/7528/2025	ABHAYA BISWAL VS STATE OF ODISHA	BISWORANJAN SWAIN VS	CHANDABALI /214 /2025 () //
418	D-ABLAPL/18884/2025 ABLAPL/7529/2025	BHIMA @ BHIMASEN MOHANTY VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	RANPUR /191 /2025 () //
419	D-ABLAPL/18709/2025 ABLAPL/7530/2025	SATYABRATA MISHRA VS STATE OF ODISHA	AMIT KUMAR PATRA VS	JATNI P.S. /239 /2025 () //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
420	D-ABLAPL/18716/2025 ABLAPL/7531/2025	RABI PALEI @ RABINDRA PALEI VS STATE OF ODISHA	JAYADEBA BEHERA VS	BALUGAON P.S. /164 /2025 () //
421	D-ABLAPL/18836/2025 ABLAPL/7532/2025	NIRANJAN SWAIN VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	KAKATAPUR /123 /2025 () //
422	D-ABLAPL/18915/2025 ABLAPL/7533/2025	NIHAR SETHI VS STATE OF ODISHA	SATYABRATA SENAPATI VS	SORO /443 /2025 () //
423	D-ABLAPL/18839/2025 ABLAPL/7534/2025	SANIA BENDHANI @ PRADEEP BENDHANI VS STATE OF ODISHA	DALIRANI BEHURAY VS	KAPTIPADA /134 /2025 () //
424	D-ABLAPL/18875/2025 ABLAPL/7535/2025	CHINTAMANI BAIRIGANJAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA SADAR /158 /2025 () //
425	D-ABLAPL/18873/2025 ABLAPL/7536/2025	NILAMBAR KHILLO @ NILO VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	POTTANGI /52 /2025 () //
426	D-ABLAPL/18922/2025 ABLAPL/7537/2025	DAKA @ DAKTAR NAIK VS STATE OF ODISHA	KHAGESWAR BEHERA VS	PARJANG /271 /2025 () //
427	D-ABLAPL/18969/2025 ABLAPL/7538/2025	SUBASH KUMAR SWAIN VS STATE OF ODISHA	ARIJEET MISHRA VS	BAIDESWAR /108 /2025 () //